THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 28.03.2023

NO.HC.XI-09/2022/153/RC The Hon'ble Gauhati High Court has been pleased to declare 01.04.2023 (Saturday) as a holiday in respect of the subordinate Judiciary of Assam on account of the "Sensitization Programme on application of Information & Communication Technology (ICT) in Indian Judiciary" to be held on that day at the KBR Hall of the Cotton University, Guwahati.

The Hon'ble Gauhati High Court has been further pleased to declare **10.06.2023** (2nd Saturday) as a Court working day in lieu of **01.04.2023** in respect of the subordinate Judiciary of Assam.

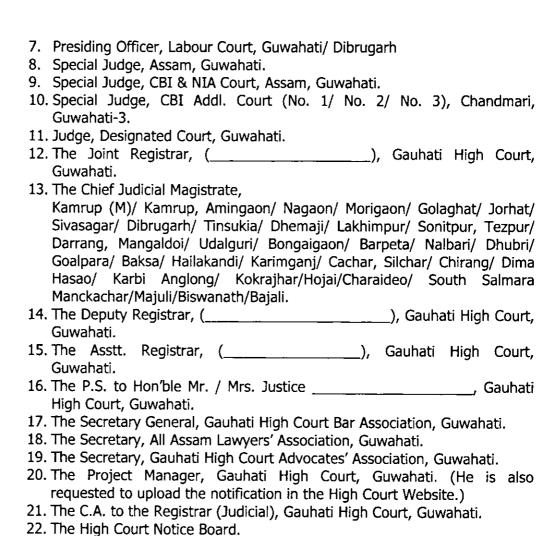
By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2022/154-175/RC Dated, Guwahati, the 28.03.2023 Copy to:

- 1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Reristrar (Establishment) Gauhati High Court, Guwahati.
- 2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The District & Sessions Judge,
 Kamrup (M)/ Kamrup, Amingaon/ Nagaon/ Morigaon/ Golaghat/ Jorhat/
 Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur, Tezpur/
 Darrang, Mangaldoi/ Udalguri/ Bongaigaon/ Barpeta/ Nalbari/ Dhubri/
 Goalpara/ Baksa/ Hailakandi/ Karimganj/ Cachar, Silchar/ Chirang/ Dima
 Hasao/ Karbi Anglong/ Kokrajhar/ Hojai/Charaideo/South Salmara
 Manckachar/Majuli/Biswanath/Bajali.

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 - (He/She is requested to publish this notifications among the Bar association, Lawyers association & Advocates associations for information)
- 4. The Member, MACT, Guwahati (No. 1/No. 2/No. 3)/ Nalbari/ Barpeta/ Goalpara/Dhubri/Cachar, Silchar/Nagaon/ Sonitpur, Tezpur/ Kamrup, Amingaon.
- 5. Principal Judge, Family Court, Guwahati (No. 1/No. 2 & 3)/ Barpeta/Cachar, Silchar/ Dhubri/ Nalbari.
- 6. Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Cachar, Silchar.

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